

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-550/ND/2017

In the matter of :

Mr. Rohit Aggarwal

..PETITIONER

Vs.

Universal Facility Management (P) Ltd

..RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 10.4.2018

Coram :

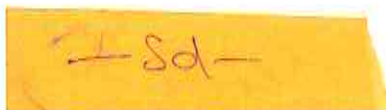
R. VARADHARAJAN,
Hon'ble Member (Judicial)
V.K. Subburaj,
Hon'ble Member (Tech.)

For the Petitioner /Op. Creditor : Mr. RK Gupta, Advocate &
Ms. Swaralipi Dev Roy, Advocate
For the Respondent/Corporate Debtor :
For the Intervener :

ORDER

Learned Counsel for the petitioner is present. Heard.

Post the mater for the maintainability of the petition on 16.5.2018.



(V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
10.4.2018